

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**THE 22<sup>ND</sup> FEBRUARY, 2019**

No. 26 A: In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/2018 {arising out of SLP(C) no. 15852 of 2016}, Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of the Jharkhand Judicial Service (Recruitment) Rules, 2004, the Court has been pleased to modify/revise the date of confirmation of the Officers named in Column No. 02, who joined in the cadre of Civil Judge (Junior Division) in the year 2011, with effect from the dates as noted against their names in Column No. 04 of the table given below:

Sl No.	Name of the officer with designation and present place of posting.	Date of joining as Civil Judge (Jr. Div.)	Modified date of confirmation (in view of order of Hon'ble Apex Court)
01.	02.	03.	04.
1.	Sri Mithilesh Kumar Singh, Secretary, DLSA, Koderma	26.04.2011	26.04.2014
2.	Sri Shekhar Kumar, Secretary, DLSA, Ramgarh	18.01.2011	30.04.2014
3.	Sri Sanjay Kumar Singh No. III, Secretary, DLSA, Godda	26.04.2011	26.04.2014
4.	Sri Naeem Ansari, the then Secretary, DLSA, (presently under suspension w.e.f. 27.02.2018 with Headquarters at Giridih)	21.04.2011	21.04.2014
5.	Sri Faheem Kirmani, Secretary, DLSA, Ranchi	26.04.2011	26.04.2014
6.	Ms. Archana Kumari, Secretary, DLSA, Latehar	21.04.2011	21.04.2014
7.	Sri Chandan, Secretary, DLSA, Chatra	24.01.2011	24.01.2014
8.	Sri Anand Mani Tripathi, Secretary, DLSA, Bokaro	25.04.2011	25.04.2014
9.	Sri Surya Mani Tripathi, Secretary, DLSA, Sahebganj	25.04.2011	25.04.2014
10.	Ms. Kumari Vaishali Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi	25.04.2011	25.04.2014
11.	Sri Laxmikant, Secretary, DLSA, Lohardaga	25.04.2011	25.04.2014
12.	Sri Santosh Anand Prasad, Deputy Secretary, JHALSA, Ranchi	19.01.2011	19.01.2014
13.	Sri Binod Kumar, Secretary, DLSA, Gumla	17.01.2011	17.01.2014
14.	Sri Kuldeep, Secretary, DLSA, Seraikela	26.04.2011	26.04.2014
15.	Sri Amit Kumar Vaish, Secretary, DLSA, Simdega	26.04.2011	26.04.2014
16.	Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur	25.04.2011	25.04.2014
17.	Sri Krishna Kant Mishra, Secretary, DLSA, Chaibasa	26.04.2011	26.04.2014
18.	Sri Nishant Kumar, Secretary, DLSA, Dumka	01.02.2011	02.02.2014
19.	Sri Manoranjan Kumar No. I, Secretary, DLSA, Giridih	20.04.2011	20.04.2014
20.	Sri Ashok Kumar No. III, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Daltonganj	26.04.2011	26.04.2014
21.	Sri Manoj Kumar Sharma, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge In-charge, Jamshedpur	25.04.2011	25.04.2014
22.	Sri Neeraj Kumar, S.D.J.M., Rajmahal (Sahebganj)	20.01.2011	20.01.2014
23.	Sri Purushottam Kumar Goswami, Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi	21.04.2011	21.04.2014
24.	Ms. Arti Mala, S.D.J.M.-cum-Judge In-charge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Ramgarh	20.01.2011	20.01.2014
25.	Sri Arjun Saw, Railway Judicial Magistrate, Dhanbad	19.01.2011	19.01.2014
26.	Ms. Manju Kumari, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad	21.01.2011	21.01.2014

27.	Sri Manoranjan Kumar No. II, S.D.J.M.-cum-Judge In-charge, Bokaro	20.04.2011	20.04.2014
28.	Sri Md. Umar, S.D.J.M.-cum-Judge In-charge, Koderma	21.04.2011	21.04.2014
29.	Sri Parth Sarthi Ghosh, S.D.J.M.-cum-P.M. (J.J. Board), Hazaribagh	19.01.2011	19.01.2014
30.	Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Bokaro (Berma at Tenughat)	25.04.2011	25.04.2014
31.	Ms. Divya Mishra, Assistant Registrar (Judicial), J.H.C., Ranchi	26.04.2011	26.04.2014
32.	Sri Rajiv Tripathi, J.M.-cum-P.M. (J.J. Board), Ranchi	25.04.2011	30.06.2015
33.	Sri Manoj Kumar Prajapati, Railway Judicial Magistrate, Deoghar (Madhupur)	19.01.2011	19.01.2014
34.	Sri Abhishek Kumar, Railway Judicial Magistrate, Ranchi	19.01.2011	19.01.2014
35.	Sri Shashi Bhushan Sharma, S.D.J.M.-cum-Judge In-charge, Dhanbad	19.01.2011	19.01.2014
36.	Ms. Shweta Kumari No. II, S.D.J.M.-cum-P.M. (J.J. Board), Jamshedpur	24.01.2011	24.01.2014
37.	Sri Vishal Gaurav, Civil Judge (Jr. Div.)-cum-J.M., Ranchi	19.01.2011	19.01.2014
38.	Sri Pratap Chandra, S.D.J.M.-cum-Judge In-charge-cum-P.M. (J.J. Board), Dumka	20.01.2011	20.01.2014
39.	Sri Kusheshwar Sinku, S.D.J.M., Deoghar (Madhupur)	21.01.2011	21.01.2014
40.	Sri Sanjit Kumar Chandra, J.M.-cum-Addl Civil Judge (Jr. Div.), Bokaro (Berma at Tenughat)	19.05.2014	19.05.2017
41.	Ms. Rajshree Aparna Kujur, Civil Judge (Junior Division), Dhanbad	18.01.2011	18.01.2014
42.	Sri Kamal Ranjan, S.D.J.M.-cum-P.M. (J.J. Board), Deoghar	20.01.2011	20.01.2014
43.	Sri Ananda Singh, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra	24.01.2011	24.01.2014
44.	Sri Abhishek Prasad, J.M.-cum-Judge I/c, Ranchi	24.01.2011	24.01.2014
45.	Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Saraikela	21.01.2011	21.01.2014
46.	Sri Rajesh Kumar No. II, S.D.J.M.-cum-Addl Civil Judge (Jr. Div.), Chaibasa (Porahat)	19.01.2011	19.01.2014
47.	Sri Manoranjan Kumar No. III, Railway Judicial Magistrate, Sahebganj	24.01.2011	24.01.2014
48.	Sri Vimal Johnson Kerketta ( <b>resigned w.e.f. 06<sup>th</sup> July, 2018</b> )	17.01.2011	17.01.2014
49.	Ms. Lucy Sosen Tigga, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Koderma	19.01.2011	19.01.2014
50.	Sri Anup Tirkey, S.D.J.M.-cum-Judge In-charge-cum-P.M. (J.J. Board), Sahebganj	22.01.2011	22.01.2014
51.	Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla	28.01.2011	28.01.2014
52.	Sri Sandeep Kumar Bertam, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Pakur	27.01.2011	27.01.2014
53.	Sri Nitish Neilesh Sanga, Law Officer, Law (J) Department, Ranchi	20.01.2011	20.01.2014
54.	Sri Ajay Kumar Guria, S.D.J.M., Ranchi	31.01.2011	31.01.2014
55.	Ms. Kumari Jiv, S.D.J.M.-cum-Judge In-charge-cum-P.M. (J.J. Board), Chaibasa	04.02.2011	04.02.2014
56.	Ms. Kamala Kumari, S.D.J.M.-cum-Judge In-charge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar	24.01.2011	24.01.2014
57.	Sri Bishwanath Oraon, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Boarko	19.01.2011	19.01.2014
58.	Ms. Nitasha Barla, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge In-charge-cum-P.M. (J.J. Board), Khunti	24.01.2011	24.01.2014
59.	Sri Sindhu Nath Lamay, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Garhwa	22.01.2011	22.01.2014

60.	Sri Sandeep Nishit Bara, Civil Judge (Jr. Div.)-cum-Judge In-charge, Hazaribagh	24.01.2011	24.01.2014
61.	Sri Arbind Kachchap, J.M.-cum-Civil Judge (Junior Division), Dhanbad	20.01.2011	20.01.2014
62.	Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat)	20.01.2011	20.01.2014
63.	Ms. Sushila Soreng, J.M.-cum-Civil Judge (Jr. Div.), Jamshedpur	31.01.2011	31.01.2014

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By Order of the Court,  
Sd/- Ambuj Nath  
Registrar General

Memo No. /Apptt

Dated Ranchi the 22<sup>nd</sup> February, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath  
Registrar General

Memo No. 785 /Apptt

Dated Ranchi the 22<sup>nd</sup> February, 2019

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi with reference to the letter no. 13/Nya. Sarvo. Nya.—01/2018 Ka. 3881 Anu. dated 04.06.2018 of his department for taking necessary steps at his end/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ the Sr. Accounts Officer, GE. 5, the O/o Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / the Registrar (Vigilance) / the Registrar (Establishment) I/c / Registrar (Administration) / the Member Secretary, SCMS / the I/c P.P.S. to Hon'ble the Chief Justice / the CPC I/c & I/c NIC Cell ..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges of Jharkhand including the Judicial Commissioner, Ranchi for information and (communication to the Officers concerned).

( ) - for PDJs

  
Registrar General 22.2.19.

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**THE 22<sup>ND</sup> FEBRUARY, 2019**

**No. 27 A:** In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/2018 {arising out of SLP(C) no. 15852 of 2016}, Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of the Jharkhand Judicial Service (Recruitment) Rules, 2004, the services of the following Probationary Civil Judge (Junior Division), appointed in the year 2011 on the basis of Civil Judge (Junior Division)-Munsif Recruitment Examination-2008 is hereby confirmed with effect from the date mentioned against his/ her name:

Sl. No.	Name of the officer with designation and present place of posting.	Date of confirmation
01.	02.	03.
1.	Ms. Richa Srivastava, S.D.J.M., Giridih	12.03.2015

By Order of the Court,  
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. /Apptt**

**Dated Ranchi the 22<sup>nd</sup> February, 2019**

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo No. 787 /Apptt**

**Dated Ranchi the 22<sup>nd</sup> February, 2019**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ the Sr. Accounts Officer, G.E. 5, the O/o Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / the Registrar (Vigilance) / the Registrar (Establishment) I/c / Registrar (Administration) / the Member Secretary, SCMS / the I/c P.P.S. to Hon'ble the Chief Justice / the CPC I/c & I/c NIC Cell ..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Giridih for information and (communication to the Officers concerned).

( ) - for PDJ

  
Registrar General  
22.2.19

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 22<sup>ND</sup> FEBRUARY, 2019**

**No. 28 A:** In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/2018 {arising out of SLP(C) no. 15852 of 2016}, Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of the Jharkhand Judicial Service (Recruitment) Rules, 2004, the Court has been pleased to modify/revise the date of grant of 1<sup>st</sup> increment of the Officers {named in Column No. 02 who joined in the cadre of Civil Judge (Junior Division) in the year 2011}, in the Civil Judge (Junior Division) scale of pay with effect from the dates as noted against their names in Column No. 04 of the table given below:

SL No.	Name of the officer with designation and present place of posting.	Date of Joining as Civil Judge (Jr. Div.)	Modified date of 1st increment from the date of 1st appointment (in view of order of Hon'ble Apex Court)
01.	02.	03.	04.
1.	Sri Mithilesh Kumar Singh, Secretary, DLSA, Koderma	26.04.2011	26.04.2012
2.	Sri Shekhar Kumar, Secretary, DLSA, Ramgarh	18.01.2011	18.01.2012
3.	Sri Sanjay Kumar Singh No. III, Secretary, DLSA, Godda	26.04.2011	26.04.2012
4.	Sri Naeem Ansari, the then Secretary, DLSA, (presently under suspension w.e.f. 27.02.2018 with Headquarters at Giridih)	21.04.2011	21.04.2012
5.	Sri Faheem Kirmani, Secretary, DLSA, Ranchi	26.04.2011	26.04.2012
6.	Ms. Archana Kumari, Secretary, DLSA, Latehar	21.04.2011	21.04.2012
7.	Sri Chandan, Secretary, DLSA, Chatra	24.01.2011	24.01.2012
8.	Sri Anand Mani Tripathi, Secretary, DLSA, Bokaro	25.04.2011	25.04.2012
9.	Sri Surya Mani Tripathi, Secretary, DLSA, Sahebganj	25.04.2011	25.04.2012
10.	Ms. Kumari Vaishali Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi	25.04.2011	25.04.2012
11.	Sri Laxmikant, Secretary, DLSA, Lohardaga	25.04.2011	25.04.2012
12.	Sri Santosh Anand Prasad, Deputy Secretary, JHALSA, Ranchi	19.01.2011	19.01.2012
13.	Sri Binod Kumar, Secretary, DLSA, Gumla	17.01.2011	17.01.2012
14.	Sri Kuldeep, Secretary, DLSA, Seraikela	26.04.2011	26.04.2012
15.	Sri Amit Kumar Vaish, Secretary, DLSA, Simdega	26.04.2011	26.04.2012
16.	Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur	25.04.2011	25.04.2012
17.	Sri Krishna Kant Mishra, Secretary, DLSA, Chaibasa	26.04.2011	26.04.2012
18.	Sri Nishant Kumar, Secretary, DLSA, Dumka	01.02.2011	01.02.2012
19.	Sri Manoranjan Kumar No. I, Secretary, DLSA, Giridih	20.04.2011	20.04.2012
20.	Sri Ashok Kumar No. III, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Daltonganj	26.04.2011	26.04.2012
21.	Sri Manoj Kumar Sharma, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge In-charge, Jamshedpur	25.04.2011	25.04.2012
22.	Sri Neeraj Kumar, S.D.J.M., Rajmahal (Sahebganj)	20.01.2011	20.01.2012
23.	Sri Purushottam Kumar Goswami, Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi	21.04.2011	21.04.2012
24.	Ms. Arti Mala, S.D.J.M.-cum-Judge In-charge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Ramgarh	20.01.2011	20.01.2012



25.	Sri Arjun Saw, Railway Judicial Magistrate, Dhanbad	19.01.2011	19.01.2012
26.	Ms. Manju Kumari, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad	21.01.2011	21.01.2012
27.	Sri Manoranjan Kumar No. II, S.D.J.M.-cum-Judge In-charge, Bokaro	20.04.2011	20.04.2012
28.	Sri Md. Umar, S.D.J.M.-cum-Judge In-charge, Koderma	21.04.2011	21.04.2012
29.	Sri Parth Sarthi Ghosh, S.D.J.M.-cum-P.M. (J.J. Board), Hazaribagh	19.01.2011	19.01.2012
30.	Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Bokaro (Berma at Tenughat)	25.04.2011	25.04.2012
31.	Ms. Divya Mishra, Assistant Registrar (Judicial), J.H.C., Ranchi	26.04.2011	26.04.2012
32.	Sri Rajiv Tripathi, J.M.-cum-P.M. (J.J. Board), Ranchi	25.04.2011	25.04.2012
33.	Sri Manoj Kumar Prajapati, Railway Judicial Magistrate, Deoghar (Madhupur)	19.01.2011	19.01.2012
34.	Sri Abhishek Kumar, Railway Judicial Magistrate, Ranchi	19.01.2011	19.01.2012
35.	Sri Shashi Bhushan Sharma, S.D.J.M.-cum-Judge In-charge, Dhanbad	19.01.2011	19.01.2012
36.	Ms. Shweta Kumari No. II, S.D.J.M.-cum-P.M. (J.J. Board), Jamshedpur	24.01.2011	24.01.2012
37.	Sri Vishal Gaurav, Civil Judge (Jr. Div.)-cum-J.M., Ranchi	19.01.2011	19.01.2012
38.	Sri Pratap Chandra, S.D.J.M.-cum-Judge In-charge-cum-P.M. (J.J. Board), Dumka	20.01.2011	20.01.2012
39.	Sri Kusheshwar Sinku, S.D.J.M., Deoghar (Madhupur)	21.01.2011	21.01.2012
40.	Sri Sanjit Kumar Chandra, J.M.-cum-Addl. Civil Judge (Jr. Div.), Bokaro (Berma at Tenughat)	19.05.2014	19.05.2015
41.	Ms. Rajshree Aparna Kujur, Civil Judge (Junior Division), Dhanbad	18.01.2011	18.01.2012
42.	Sri Kamal Ranjan, S.D.J.M.-cum-P.M. (J.J. Board), Deoghar	20.01.2011	20.01.2012
43.	Sri Ananda Singh, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra	24.01.2011	24.01.2012
44.	Sri Abhishek Prasad, J.M.-cum-Judge I/c, Ranchi	24.01.2011	24.01.2012
45.	Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Saraikela	21.01.2011	21.01.2012
46.	Sri Rajesh Kumar No. II, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Chaibasa (Porahat)	19.01.2011	19.01.2012
47.	Sri Manoranjan Kumar No. III, Railway Judicial Magistrate, Sahebganj	24.01.2011	24.01.2012
48.	Sri Vimal Johnson Kerketta ( <b>resigned w.e.f. 06<sup>th</sup> July, 2018</b> )	17.01.2011	17.01.2012
49.	Ms. Lucy Sosen Tigga, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Koderma	19.01.2011	19.01.2012
50.	Sri Anup Tirkey, S.D.J.M.-cum-Judge In-charge-cum-P.M. (J.J. Board), Sahebganj	22.01.2011	22.01.2012
51.	Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla	28.01.2011	28.01.2012
52.	Sri Sandeep Kumar Bertam, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Pakur	27.01.2011	27.01.2012
53.	Sri Nitish Neilesh Sanga, Law Officer, Law (J) Department, Ranchi	20.01.2011	20.01.2012
54.	Sri Ajay Kumar Guria, S.D.J.M., Ranchi	31.01.2011	31.01.2012
55.	Ms. Kumari Jiv, S.D.J.M.-cum-Judge In-charge-cum-P.M. (J.J. Board), Chaibasa	04.02.2011	04.02.2012
56.	Ms. Kamala Kumari, S.D.J.M.-cum-Judge In-charge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar	24.01.2011	24.01.2012
57.	Sri Bishwanath Oraon, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Boarko	19.01.2011	19.01.2012

58.	Ms. Nitasha Barla, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge In-charge-cum-P.M. (J.J. Board), Khunti	24.01.2011	24.01.2012
59.	Sri Sindhu Nath Lamay, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Garhwa	22.01.2011	22.01.2012
60.	Sri Sandeep Nishit Bara, Civil Judge (Jr. Div.)-cum-Judge In-charge, Hazaribagh	24.01.2011	24.01.2012
61.	Sri Arbind Kachchap, J.M.-cum-Civil Judge (Junior Division), Dhanbad	20.01.2011	20.01.2012
62.	Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat)	20.01.2011	20.01.2012
63.	Ms. Sushila Soreng, J.M.-cum-Civil Judge (Jr. Div.), Jamshedpur	31.01.2011	31.01.2012

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By Order of the Court,  
Sd/- Ambuj Nath  
Registrar General

**Memo No. /Apptt**

**Dated Ranchi the 22<sup>nd</sup> February, 2019**

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath  
Registrar General

**Memo No. 789 /Apptt**

**Dated Ranchi the 22<sup>nd</sup> February, 2019**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi with reference to the letter no. 13/Nya. Sarvo. Nya.—01/2018 Ka. 3881 Anu. dated 04.06.2018 of his department for taking necessary steps at his end/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ the Sr. Accounts Officer, G.E. 5, the O/o Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / the Registrar (Vigilance) / the Registrar (Establishment) I/c / Registrar (Administration) / the Member Secretary, SCMS / the I/c P.P.S. to Hon'ble the Chief Justice / the CPC I/c & I/c NIC Cell .... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges of Jharkhand including the Judicial Commissioner, Ranchi for information and (communication to the Officers concerned).

( ) - for PDJs

  
22.2.19  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**THE 22<sup>ND</sup> FEBRUARY, 2019**

**No. 29 A:** In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/2018 {arising out of SLP(C) no. 15852 of 2016}, Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of the Jharkhand Judicial Service (Recruitment) Rules, 2004, the Court has been pleased to allow the Civil Judge (Junior Division), named in Column No. 02, to get the 1st increment in the Civil Judge (Junior Division) scale of pay with effect from the date as noted against his/ her name in Column No. 04 of the table given below:

Sl. No.	Name of the officer with designation and present place of posting.	Date of Joining	Date of grant of 1st increment
01.	02.	03.	04.
1.	Ms. Richa Srivastava, S.D.J.M., Giridih	26.04.2011	26.04.2012

By Order of the Court,  
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. /Apptt**

**Dated Ranchi the 22<sup>nd</sup> February, 2019**

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

**Sd/- Ambuj Nath**  
Registrar General

**Memo No. 793 /Apptt**

**Dated Ranchi the 22<sup>nd</sup> February, 2019**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ the Sr. Accounts Officer, G.E. 5, the O/o Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / the Registrar (Vigilance) / the Registrar (Establishment) I/c / Registrar (Administration) / the Member Secretary, SCMS / the I/c P.P.S. to Hon'ble the Chief Justice / the CPC I/c & I/c NIC Cell .... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Giridih for information and **(communication to the Officers concerned)**.

( ) - for PDJs

  
**Registrar General**  
22.2.19